SHRI RAM SUBHAG SINGH: If the hon. Member knows about anybody who deals in this commodity, I shall request the Maharashtra and Gujarat Governments to take action.

SHRI N. SRI RAMA REDDY: This is a matter of very great importance to the country and specially when rock powder is sold as cement and things like that, there are more possibilities of adulteration \ldots

Mr. CHAIRMAN: Please put your question.

SHRI N. SRI RAMA REDDY: I would like to know if the Government is aware of any type of adulteration in any other State and how many cases have been detected so far. If there are any, I would like to know from which State and things like that.

SHRI RAM SUBHAG SINGH: I had received a letter about two months back from one Mr. T. D. Desai, and the moment I received that letter. I wrote to the Maharashtra Government to take suitable action. And now we have approached all the State Governments and wherever this thing is noticed, suitable action will be taken. We do know that some people might be doing some mischief and therefore we are applying that Fertiliser Control Act and if anybody is found doing that, he will be proceeded against.

SHRI BAIRAGI DWIBEDY: May I know whether the Government will put its best effort to find out whether any rayon factory is involved in this matter?

SHRI RAM SUBHAG SINGH: As I said, if the hon. Member tells us about anybody, rayon factory or even some higher factory, we shall proceed further.

SHRI BAIRAGI DWIBEDY: Will the Government take the initiative in detecting it? SHRI RAM SUBHAG SINGH: I have got one letter from one Mr. T. D. Desai and if the hon. Member writes about this, we will start proceedings.

SHRI LOKANATH MISRA: May I know if this salt was initially recommended by any Government to be used by the people?

SHRI RAM SUBHAG SINGH: It was never recommended.

ATTACHMENT OF A DINING CAR TO THE PUNJAB MAIL

*208. SHRIMATI DEVAKI (GOPI-DAS): Will the Minister of RAIL-WAYS be pleased to state the reasons for not attaching a dining car to the Punjab Mail running between Calcutta and Amritsar?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI S. V. RAMASWAMY): It has not been found possible to attach a dining car to the Calcutta-Amritsar Mail owing to difficulty of finding train room for doing so. Necessary catering arrangements at stations en-route have been provided.

SHRIMATI DEVAKI (GOPIDAS): I have heard a criticism that the Ministers are often travelling by air or by the Kalka Mail and that is why no dining car is attached to this important train.

SHRI S. V. RAMASWAMY: I am sorry that the hon. Member should make this suggestion. It is not so. Maybe Ministers may urgently have to go to Calcutta and they may go by air. The point is that this train is going to its full capacity . . .

(Interruptions.)

MR. CHAIRMAN: Order, order.

SHRI S. V. RAMASWAMY: There is no room on certain sections. The train is fully overloaded so far as the third class passengers are concerned and in certain sections, there. [RAJYA SABHA]

is as much as 143 per cent. of traffic in third class carriages. Therefore, we thought that in order to provide more accommodation for the third class passengers, we should give up the dining car and substitute it by a third class carriage. If the dining car is to be introduced now, we will have to sacrifice a third class carriage.

SHRI BHUPESH GUPTA: May I know why in this case the air-conditioned coaches and the first class coaches are not reduced in number so that the carriages may be available for utilisation as dining cars, if they have in mind the convenience and needs of third class passengers?

SARDAR SWARAN SINGH: That could also be done but there is considerable overcrowding in all classes including the upper classes. And Sir, the hon. Member is familiar with that route. Luckily, it passes through an area which is served by important railway stations. There are good arrangements for service of lunch, dinner and breakfast. I have myself travelled, not in a saloon but in an ordinary train, and I do not feel that any great inconvenience is caused mainly because the dining car is not attached to that train.

BUILDING FOR TELEPHONE EXCHANGE AT GWALIOR

*209. SHRI R. S. KHANDEKAR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there was any proposal under Government's consideration to build a new building for the telephone exchange at Gwalior; and

(b) if so, when the work on the building is likely to be started?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGA-VATI): (a) Yes.

(b) During next year.

SHRI R. S. KHANDEKAR: May I know whether the telephone system at Gwalior will be automatic system or exchange system?

SHRI B. BHAGAVATI; It will be automatic.

SHRI BHUPESH GUPTA: When you tap the telephone conversations-Mr. T. T. Krishnamachari complained -will that also be automatic arrangement?

SHRI JAGJIVAN RAM: That perhaps is the joke of your party, not of the department.

SHRI R. S. KHANDEKAR: May I know the possible capacity of that exchange?

SHRI B. BHAGAVATI: At present a 1,000-line auto-exchange has been sanctioned at a cost of Rs. 22 lakhs.

RETIRING ROOMS AT GWALLOR

*210. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any scheme to construct retiring rooms at Gwalior Railway Station on the Central Railway; and

(b) if so, when it is likely to be taken up?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b) The work of providing four Yes, Sir. retiring rooms at Gwalior has been completed and they are expected to be brought into use shortly.

SHRI R. S. KHANDEKAR: May I know the definition of 'shortly'? Will it be a month or two?

SHRI SHAH NAWAZ KHAN: As I said, the retiring rooms are complete. Only the furniture is awaited. We have placed tenders for it and I hope that within the next two months or so, it will be there.